[Shri Hari Shankar Bhabhra.]

उन खानों में कितनी खानें ऐसी हैं कि जहां पर उनकी इंटरनल सेफ्टी इंक्वायरी कमेटीज बनी हुई हैं ग्रीर उनकी जांच के ग्राधार पर जो ग्रधिकारी दोषी पाये गये हैं उनमें से कितनों को सस्पेंड किया गया है। मध्य प्रदेश की सिंगरेनी खान में 10 ग्रादमी मरे थे। उसकी जिडिशियल इंक्वायरी हई थी । 1979 में उसकी रिपोर्ट को दोनों हाउसेज में रखा गया था श्रीर उसमें एक श्री बंसल नाम के ग्रधिकारी को दोषी पाया गया था। क्या उसको प्रमोट किया गया है? 🕾 अने भूको हुन है कि 🛷

THE VICE-CHAIRMAN (SHRI A. G. KULKARNI): What has matter to do with the present ling Attention? How can the Minister reply on that? That is an matter

SHRI HARI SHANKAR BHA-BHRA: Well, he will say. Let answer. I am asking whether Mr. Bansal has been promoted. One more question.

क्या यह बात सही है कि उन दुर्घटनाम्रों के लिये जितने भी अधिकारी दोषी पाये गये हैं उनको सजा नहीं मिली है और उन ग्रधिकारियों का ग्रपने को ग्रापस में एक दूसरे को प्रोटेक्ट करने का एक तरीका है ग्रीर इस लिये जिन ऋधिकारियों पर मुकदमे चलते हैं क्या उन मुकदमों का सारा खर्च मैनेजमेंट वहन करता है ? इतना ही नहीं, जब वह अधिकारी पेशी दर पेशी कोर्ट में जाते हैं तो उनको टी॰ ए॰ श्रीर डी० ए० भी वहां से मिलता है?

SHRI A. B. A. GHANI KHAN CHAUDHURI: The hon. asked me the number of persons emloyed in that particular mine where the accident occurred. The total number of workers is 311. The number of female workers out of the above is

110. The attendance on the accident was 110. The average production of this mine is 50 tonnes per day. This is the information you wanted. Regarding the other things, I have replied more than once I do not think I should repeat them.

LEAVE OF ABSENCE TO SHRI VIREN J. SHAH

THE VICE-CHAIRMAN (SHRI A. G. KULKARNI): Now, I go to the next item. 131 de 25- 12 go

I have to inform Members that the Chairman has received the following letter dated the 31st May, from Shri Viren J. Shah:-

"As I am in the United States participating in the Advanced Management Programme of the Harvard Business School and later will be travelling for my pany's business, I shall not be able to attend the Session from June 9, 1980 to August 1, 1980. I would like to submit to the House that leave of absence may please be granted to me from June 9. 1980 till August 1, 1980."

Is it the pleasure of the House that permission be granted to Shri Viren J. Shah for remaining absent from all the meetings of the House during the current Session?

(No hon. Member dissented)

THE VICE-CHAIRMAN (SHRI A. G. KULKARNI): Permission to remain absent is granted. Now we go to Special Mentions. But at will call the Minister of Railways to place the Budget. Shrimati Rajinder Kaur.

REFERENCE TO THE ALLEGED POLICE BRUTALITY IN PUNJAB

SHRIMATI RAJINDER (Punjab): Sir, I wish to mention in the House the unfortunate development of politicalising the